

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3699  
ANSWERED ON:02.12.2010  
REGISTRATION OF NEW COMPANIES  
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**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the total number of registered companies in the country, as on date State-wise;
- (b) the number out of them have been closed, State-wise;
- (c) the reasons for closure of registered companies; and
- (d) the scheme formulated by the Government for the revival of the closed companies?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

- (a) A statement is annexed (Annexure-I).
- (b) A statement is annexed (Annexure-II).
- (c) The reasons for closure of registered companies may be all or any one of the following:
  - (i) Inability to commence the business.
  - (ii) Unwillingness to do the business.
  - (iii) Changed circumstances of the business due to business environment.
  - (iv) Financial sickness.
  - (v) Economic unviability etc.
- (d) There is no such scheme in the Ministry of Corporate Affairs.